

**IN THE HIGH COURT OF PUNJAB AND HARYANA  
AT CHANDIGARH**

Sr. No.233

**Civil Writ Petition No.5782 of 2022  
Date of Decision : December 15, 2022**

Yashika Alias Ashish Kumar

...Petitioner

Versus

Panjab University, Chandigarh and others

...Respondents

**CORAM: HON'BLE MR. JUSTICE SUDHIR MITTAL**

Present: Mr. Maninderjit Singh, Advocate,  
for the petitioner.

Mr. Indresh Goel, Advocate,  
for respondents No.1 to 5.

Mr. Aman Bhari, Advocate with  
Mr. Mayank Sharma, Advocate,  
for respondents No.6 to 8.

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**SUDHIR MITTAL, J. (ORAL)**

Pursuant to order dated 16.11.2022, Sh. Amit Kumar, Additional Deputy Commissioner, Chandigarh holding the charge of Chairman of the Transgender Welfare Board is present in Court. He submits that in future meetings of the Board will be held quarterly. A scheme for setting up a shelter for transgender persons known as 'Garima Grah' has been floated and is likely to be implemented shortly. A scheme for provision of insurance cover for sex re-assignment surgery is also being deliberated upon. On its part, the Board is taking active steps to advertise the various benefits available and the location at which they can be availed. It is difficult to identify and codify all the steps that need to be taken.

Personal presence of Chairman of the Transgender Welfare Board is dispensed with.

Since the petitioner has already been granted accommodation in the working women hostel, the writ petition has been rendered infructuous and is disposed of as such.

**December 15, 2022**

*Ankur*

**(SUDHIR MITTAL)  
JUDGE**

Whether speaking/reasoned

Yes/No

Whether Reportable

Yes/No



सत्यमेव जयते

